

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION NO 283
TO BE ANSWERED ON 19.11.2019**

BIS Standards for Chemicals

283. SHRI P C MOHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

- (a) whether it is a fact that many Chemicals produced and imported in the country are not conforming to BIS Standards;
- (b) if so, the details thereof;
- (c) whether the Government has recently made BIS Standards mandatory for some Chemicals; and
- (d) if so, the details thereof?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

(a) & (b): The chemicals sector is de-licensed. The standards of majority of chemicals & petrochemicals are voluntary in nature.

(c)& (d): The Government has recently made BIS Standards mandatory for some chemicals viz. Caustic Soda, Acetic Acid, Aniline, Methanol and Poly Aluminium Chloride to protect human health, environment, national security and to prevent unfair trade practices.
